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(ग) इनकी संख्या का अलग-अलग विवरण क्या है ?

वित मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोडिया) : (कः) महोदय भायकर विभाग ते 1-1-1980 31-3-1981 तक की अवधि 4379 सनाशियां नी हैं दौरान : इन स्लाशियों के दौरास प्रथम दष्टया लगभग 23.75 करोड़ रुपये लेखाबाह्य परिसम्पत्तियां पकड़ी गई हैं। इस सम्बन्ध में अध्यकर अधिनियम के अन्तर्गत, कोई मिरफ्तारी नहीं की गई है। 120

(ख) ग्रीर (ग) तलाशी के अन्तर्गत भाने वाले व्यक्तियों की संख्या की देखते हुए, इन व्यक्तियों के सम्बन्ध में विस्तृत ब्योरे प्रस्तुत करना व्यवहार्य नहीं होगा । तथापि, यदि माननीय सदस्य किसी मामले विशेष के बारे में सूचना प्राप्त करना चाहते हो तो घह प्रस्तृत कर दी आयेगी।

环 碳 计算点

## Representation of Scheduled Castes and Scheduled Tribes persons on Boards of Directors of Banks

to Questions

175. SHRI G. SWAMY NAIK: Will the Minister of FINANCE be pleased to state:

- (a) whether any representation to Scheduled Castes and Scheduled Tribes persons have been given in the various nationalised banks on their Boards of Directors;
- (b) if so, what are the details thereof banks-wise; and
  - (c) if not, what are the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF **FINANCE** MAGANBHAI BAROT); (a) Although there is no provision in the related statutes governing State Bank of Indis and 20 nationalised banks for the appointment of Directors belonging to Scheduled Castes | Scheduled Tribes on the Board of each bank, in actual practice, Government bave appointed Directors belonging to Scheduled Castes-Scheduled Tribes on the Boards of banks.

- (b) Nam3s of such Directors belonging Scheduled Castes/Sche to duled Tribes presently serving on the Board? of some of the public sector banks are indicated in the enclosed statement (Annexe).
- (c) As regards the remaining banks, being taken to appoint Directors belonging to these gories.

Written Answers

to Questions

## Statement

Names of existing Directors Members on the Board of State Bank of India and 20 Nationalised Banks belonging to Scheduled Castes Scheduled Tribes

SI.	No.	Name of the Board	1		Name of the Director/Member	Whether belongs to Scheduled Castes/ Scheduled Tribes
	A. 5	State Bank of India				
1	Ahn	nedabad Local Board	$\mathcal{F}^{2}$	4	Shri Ramjibhai R. Chaudhari.	Scheduled Tribe
2	Bho	pal Local Board .			Shri Narendra Pratap Singh	Scheduled Tribe
3	Воп	abay Local Board .			Dr. Dasu Ramaswami	Scheduled Caste
4	Calc	cutta Local Board			(i) Prof. Sreepada Das	Scheduled Caste
					(ii) Rev. Karbenson Sangma	Scheduled Tribe
5	Mad	dras Local Board .	$\hat{\mathcal{A}}$		Shri E. Govindaraj	Scheduled Caste
6	New	Delhi Local Board	35	- 5	Shri Moti Lal Kadam	Scheduled Caste
7	Patn	a Local Board .		*	Mrs. Mary Topno	Scheduled Tribe
	B. 2	Nationalised Banks				
1	Cent	ral Bank of India.		٠	Shri Himat Singh Parteti	Scheduled Tribe
2	Bank	of India		14	Shri N.M. Wadiwa	Scheduled Tribe
3	Punj	ab National Bank	٠	4	Shri Richh Pal Mehra	Scheduled Caste
4	Bank	of Baroda	*		Shri Chuni Lal Indalia	Scheduled Caste
5	Unite	ed Commercial Bank			(i) Shri Prakash Ram	Scheduled Caste
			. 1		(ii) Shri Mohan Nayak	Scheduled Caste
6	Unite	ed Bank of India		è	(i) Smt. Lhingjaneng Gangte	Scheduled Tribe
		2			(ii) Prof. J.C. Brahma	Scheduled Tribe
7	Denz	Bank			Shri N.K. Hathila	Scheduled Tribe
8	Synd	icate Bank ,	060	*	Shri Bharat Singh	Scheduled Caste
9	Unio	n Bank of India .			Shri Ram Baboo Arya	Scheduled Caste
0	Allah	abad Bank .	ć	į.	Col. Prabhu Lal Negi (Retd.)	Scheduled Tribe
1	Bank	of Maharashtra .			Shri Kaluram Dodhade	Scheduled Tribe
12	India	an Overseas Bank		8	Prof. S.R. Bijoor	Scheduled Caste